

**BEFORE THE NATIONAL GREEN TRIBUNAL
AT EASTERN ZONE BENCH, KOLKATA**

Original Application No.94/2020/EZ.

S.D. Loda Applicant

Versus

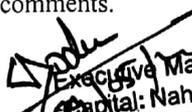
Union of India and others Respondents

Affidavit on behalf of Arunachal Pradesh State Pollution Control Board (Respondent No. 4) in reply to rejoinder dated 02.12.2021 filed by the applicant.

1. I, Smt. Koj Rinya, IFS, daughter of Shri Koj Tajang, aged about 40 years working as Member Secretary, Arunachal Pradesh State Pollution Control Board (APSPCB), Govt. of Arunachal Pradesh, Naharlagun. That, I am the Member Secretary of APSPCB (Respondent No. 4) and I am aware of the fact and circumstances of the above case and hence I am authorized and competent to swear to the contents of this affidavit.
2. That, I have gone through the rejoinder dated 02.12.2021 filed by the applicant and have understood the contents therein. Further it is stated that I have gone through the relevant files and records.
3. That, the present Original Application No. 94/2021/EZ related to the matter regarding the steps taken for prevention of River Water Pollution of Senki, Pachin and Dikrong river.
4. Preliminary Submissions:
That, the present Original Application No. 94/2021/EZ is related to the river water pollution of the Itanagar Capital Region, Arunachal Pradesh.

Reply on Merits:

- Para No. 1 : This para is not related to the answering respondent, hence no comments.
- Para No. 2 : This para is not related to the answering respondent, hence no comments.
- Para No. 3 : This para is not related to the answering respondent, hence no comments.
- Para No. 3 (i) : This para is not related to the answering respondent, hence no comments.
- Para No. 3 (i) a : This para is not related to the answering respondent, hence no comments.
- Para No. 3 (i) b : This para is not related to the answering respondent, hence no comments.

4), 
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh


Member Secretary
APSPCB
Naharlagun

- Para No. 3 (i) c : This para is not related to the answering respondent, hence no comments.
- Para No. 3 (ii) a : This para is not related to the answering respondent, hence no comments.
- Para No. 3 (ii) b : This para is not related to the answering respondent, hence no comments.
- Para No. 3 (ii) c : This para is not related to the answering respondent, hence no comments.
- Para No. 3 (ii) d : This para is not related to the answering respondent, hence no comments.
- Para No. 3 (iii) : This para is not related to the answering respondent, hence no comments.
- Para No. 4 : This para is not related to the answering respondent, hence no comments.
- Para No. 5 : This para is not related to the answering respondent, hence no comments.
- Para No. 6 : This para is not related to the answering respondent, hence no comments.
- Para No. 7 : This para is not related to the answering respondent, hence no comments.
- Para No. 8 : This para is not related to the answering respondent, hence no comments.
- Para No. 9 : This para is not related to the answering respondent, hence no comments.
- Para No. 10 : This para is not related to the answering respondent, hence no comments.
- Para No. 11 : This para is not related to the answering respondent, hence no comments.
- Para No. 12 : (i) It is to submit that as per the direction of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, the APSPCB has issued showcause notice to 54 (fifty four) units for operating without ETP/STP. *

True copy of the Showcause issued to one of the units (as sample reference) is enclosed as **Annexure - 1.**

True copy of the list of units to which showcause issued is enclosed as **Annexure - 2 (Hotels),**

c1,
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

2

Member Secretary
APSPCB
Naharlagun

Annexure - 3 (Automobile Workshops/ Garages)
and **Annexure- 4** (Health Care Facilities).

- (ii) In compliance with the showcase notice issued by APSPCB, ETP/STP has been installed by 7 (seven) units. The list of the units are as below:

Sl. No.	Name of the unit	Address
1.	RK Mission Hospital	Itangar
2.	Devyani International (KFC)	Itangar
3.	Devyani International (KFC)	Naharlagun
4.	Hotel Tosum	Naharlagun
5.	Hotel Arun Subansiri	Itanagar
6.	Iconic Automobile (Automobile Servicing Station)	Naharlagun
7.	Camdir Toyota (Automobile Servicing Station)	Naharlagun

True copy of the supporting documents enclosed as **Annexures – 5, 6, 7, 8, 9, 10 & 11.**

- (iii) Direction was issued to 32 (thirty two) units [25 (twenty five) hotels and 7 (seven) automobile workshops/garages] located within the Itanagar- Naharlagun capital region to deposit Environmental Compensation Charges (ECC) for failure to install Effluent Treatment Plant / Sewage Treatment Plant in their respective units.

True copy of the Direction issued for deposition of ECC to one of the units (as sample reference) is enclosed as enclosed as **Annexure - 12.**

True copy of the list of units to which Directions issued is enclosed as **Annexure = 13 and 14.**

4,

Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh


Member Secretary
APSPCB
Naharlagun

- (iv) In compliance to the direction of APSPCB, 17 (seventeen) nos. of units have deposited the ECC. The list of the units and amount deposited are as below:

Sl. No.	Name of the unit	Address	EC deposited (Rs.)
1.	Hotel PYBSS	Itanagar	43,750/-
2.	Hotel Dawnland	Itanagar	43,750/-
3.	Hotel Pine Ridge	Itanagar	26,250/-
4.	Hotel Blue Pine	Itanagar	43,750/-
5.	Hotel Arun Subansiri	Itanagar	26,250/-
6.	Hotel Todo	Itanagar	43,750/-
7.	Hotel Tosum	Naharlagun	26,250/-
8.	Hotel River View	Naharlagun	26,250/-
9.	Hotel Rising Sun	Naharlagun	47,750/-
10.	Hotel Nemko	Naharlagun	43750/-
11.	3D Hotel	Itanagar	26250/-
12.	Hotel Toya	Naharlagun	26250/-
13.	Tsangfo Hotel	Itanagar	43750/-
14.	Hotel Greenland,	Itanagar	26250/-
15.	Ato Ayo Hotel	Itanagar	26250/-
16.	Hotel Achi Ama	Naharlagun	26250/-
17.	Neni Hyundai (Automobile Servicing station)	Itanagar	43,750/-
Total Rupees			5,90,250/-

True copy of the money receipts is enclosed as **Annexures - 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30 and 31.**

- (v) The remaining units have not deposited ECC and failed to comply. Therefore, APSPCB has initiated action against the non-complying units for filing a case before the Hon'ble Chief Judicial Magistrate, Yupia, District Papum Pare, Arunachal Pradesh under section 49 of Water (Prevention & Control of Pollution) Act, 1974 and section 43 of Air (Prevention & Control of Pollution) Act, 1981 read with section 190 of Criminal Procedure Code, Act, 1973.

Signature
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

Signature
Member Secretary
APSPCB
Naharlagun

True copy of the letter enclosed as **Annexure- 32**.

Para No. 13 : This para is not related to the answering respondent, hence no comments.

Para No. 14 : This para is not related to the answering respondent, hence no comments.

That, the statement made in foregoing paragraphs are true to my knowledge and Annexures are true copy of its original.

Notary



Member Secretary
Arunachal Pradesh State Pollution Control Board
Naharlagun

Member Secretary
APSPCB
Naharlagun

u,


CA/US/12
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh



Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
 Department of Environment & Forests
 Naharlagun

Annexure - 1

No. APSPCB-390/2011/Notice/

Date: 10/07/2021

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Sub:- Show Cause Notice for non-compliance of conditions given under consent order.

WHEREAS, you have established and operating a hotel unit, automobile service centre, hospital, blending (IMFL) etc in the name and style of M/s. E.S.K. Restaurant located at Naharlagun/Itg which is categorised under red/orange/green category as per schedule-VIII of Arunachal Pradesh Water (Prevention & Control of Pollution) (Amendment) Rules, 2020.

AND WHEREAS, it is observed during inspection of your industry/unit that you have not installed the Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) for treatment of wastewater generated from the unit.

NOW THEREFORE, considering the above facts and in exercise of the powers conferred under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974, the show cause notice is hereby served upon you to respond within 7 (seven) days from date of issue of this notice, as to why legal action should not be initiated against your unit as per the provision of the Acts, which may include cancellation of the consent order/authorization/imposition of Environmental Compensation and suspension/closure of industry.

Sd/-

(Koj Rinya, IFS)
 Member Secretary

To,

Sri. Basil Kuorae (MANAGER)
 M/s. E.S.K. Restaurant
Naharlagun and Itg.
 District Papum Pare, A.P.

10/6/21

10/07/2021

(N. Meji, Scientist 'B')
 APSPCB, Naharlagun
 Scientist-B
 Arunachal Pradesh State Pollution Control Board
 Naharlagun - 791110

Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun - 791110
 Email : arunachalspcb@gmail.com, Website : www.apspcb.org.in

Executive Magistrate
 Papum Pare District
 Yupia (A.P.)

Executive Magistrate
 Papum Pare District
 Yupia

Member Secretary
 APSPCB
 Naharlagun

Annexure - 2

Show cause notice issued to the Hotels operating without Sewage Treatment Plant (STP) /Effluent Treatment Plant (ETP)

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Sl. No.	Name & Address of the unit	Type of unit	Remarks
1.	M/s Hotel Donyi Polo Ashoka C-Sector Itanagar	Hotel	
2.	M/s Hotel PYBSS D-Sector Itanagar	Hotel	
3.	M/s Hotel Down land Akashdep, Itanagar	Hotel	
4.	M/s Hotel Pine Bridge Ganga, Itanagar	Hotel	
5.	M/s Hotel Greenland Ganga, Itanagar	Hotel	
6.	M/s Hotel Blue Pine Ganga, Itanagar	Hotel	
7.	M/s Ato Ayo Hotel Ganga, Itanagar	Hotel	
8.	M/s Hotel Trenzed (Cygnett Inn) Vivek Vihar, Itanagar	Hotel	
9.	M/s S.C. Continental Vivek Vihar, Itanagar	Hotel	
10.	M/s 3 D Hotel Chandranagar, Itanagar	Hotel	
11.	M/s Tsangpo Hotel VIP road, Itanagar	Hotel	
12.	M/s Hotel Arun Subansiri Zero point, Itanagar	Hotel	
13.	M/s Hotel Todo Mithun Gate, Itanagar	Hotel	
14.	M/s Hotel Benjamin Papunallah, Naharlagun	Hotel	
15.	M/s Hotel Tosum A-Sector Naharlagun	Hotel	
16.	M/s Hotel Barapani Barapani Naharlagun	Hotel	
17.	M/s Hotel Rising Sun Barapani Naharlagun	Hotel	
18.	M/s Hotel River View Inn Barapani Naharlagun	Hotel	
19.	M/s Hotel Rajhans Naharlagun	Hotel	
20.	M/s Hotel Nemko Naharlagun	Hotel	
21.	M/s Hotel Achi Ama Naharlagun	Hotel	
22.	M/s Hotel Arunachal Naharlagun	Hotel	
23.	M/s Hotel Alena Naharlagun	Hotel	
24.	M/s Hotel Toya Naharlagun	Hotel	
25.	M/s Hotel Chandini Naharlagun	Hotel	

Member Secretary
APSPCB
Naharlagun

Executive Magistrate
Papum Para District
Itanagar Capital Region
Naharlagun

(Kojirinja, IFS)
Member Secretary
APSPCB, Naharlagun

Member Secretary
APSPCB
Naharlagun

Annexure - 3

Show cause notice issued to the Automobile workshops/Garages operating without Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP)

Sl. No.	Name & Address of the unit	Type of unit	Remarks
1.	M/s Neni Hyundai, Chandranagar, Itanagar	Automobile workshop	
2.	M/s Neni Hyundai, Lekhi village, Nirjuli	Automobile workshop	
3.	M/s Bushi Yada Motors Naharlagun	Automobile workshop	
4.	M/s Hibro Automobiles D-Sector Itanagar	Automobile workshop	
5.	M/s Usha Automobiles D-Sector Itanagar	Automobiles workshop	
6.	M/s DY Motors Modal village, Naharlagun	Automobile workshop	
7.	M/s Sango Service Centre Lekhi village, Nirjuli	Automobile workshop	
8.	M/s Maha Laxmi Restaurant Naharlagun	Hotel	
9.	M/s Yeli Honda Model village, Naharlagun	Automobile (Scotty) workshop	
10.	M/s Brothers Enterprise (Hero) Bike Naharlagun	Automobile (Scotty) workshop	
11.	M/s Vasundra Tata Workshop Lekhi village, Naharlagun	Automobile workshop	
12.	M/s Valcho Motors Lekhi village, Nirjuli	Automobile workshop	
13.	M/s J.H. Automobile Lekhi village, Nirjuli	Automobile workshop	
14.	M/s Apang Rate Automobiles (ITA Ford) Modal village Naharlagun	Automobile workshop	
15.	M/s K-Square Motors Pvt. Ltd. Naharlagun	Automobile workshop	
16.	M/s K-Square Automobile Lekhi village, Nirjuli	Automobile workshop	
17.	M/s Royal Enfield Naharlagun	Automobile (Bike) workshop	
18.	M/s Maya Motors workshop Lower Niti Vihar, Itanagar	Automobile workshop	
19.	M/s E & K Restaurant Naharlagun and Itanagar	Restaurant	
20.	M/s Kia Motors Lekhi village, Nirjuli	Automobile workshop	
21.	M/s Iconic Automobile Service Centre Lekhi village, Nirjuli	Automobile workshop	
22.	M/s Him Yamaha Pappu Nallah, Naharlagun	Automobile (Scotty) workshop	

[Signature]
Member Secretary
APSPCB
Naharlagun

[Signature]
Member Secretary
APSPCB, Naharlagun

[Signature]
(Koj Raha, IFS)
Member Secretary
APSPCB, Naharlagun

[Signature]
Member Secretary
APSPCB
Naharlagun

[Signature]
Executive Magistrate
Papunty District
Tupia (A.P.)

Annexure - 4

Show cause notice issued to the Hospital operating without Effluence Treatment Plant (ETP) Sewage Treatment Plant (STP)

Sl. No.	Name & Address of the unit	Type of unit	Remarks
1.	Heema Hospital, Bank Tinali, Itanagar	Medical	
2.	Niba Hospital Papunallah, Naharlagun	Medical	
3.	Emmanuel BTM Hospital Papunallah, Naharlagun	Medical	
4.	Samaritan Hormin Hospital Naharlagun	Medical	
5.	Tago Memorial Institute of Health Science and Hospital, Nirjuli	Medical	
6.	Tomo Riba Institute of Health & Medical Science, (TRIHMS) Naharlagun	Medical	


(Koj Raha, IFS)
Member Secretary
APSPCB, Naharlagun


Member Secretary
APSPCB
Naharlagun



Executive Magistrate
Itanagar Capital Region
Naharlagun


Executive Magistrate
Papum Pare District
Yupia (A.P)

Ramakrishna Mission Hospital

A branch of Ramakrishna Mission, P.O. Belur Math, Dt. Howrah, West Bengal - 711202

4H-7/ 6364

June 29, 2021

The Member Secretary
Arunachal Pradesh State Pollution Control Board
Govt. of Arunachal Pradesh
Department of Environment & Forests
Paryavaran Bhawan, Yupia Road
Naharlagun

Ref: 1) Your letter no. APSPCB-390/2011/Notice, dated 19/04/2021.

Sub: Show Cause notice for non-compliance of conditions given under authorization and Air & Water Acts.

Madam,

With reference to the letter mentioned above regarding non-compliance of condition given under authorization and Air & Water Acts.

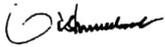
We have already installed 100 KLD Sewage cum ETP plant in the month of April 2021 and its functional.

We are sorry for the delay in responding the compliance. Since ours is a hospital and due to surge of Covid-19, we are highly occupied with the emergencies related to Covid-19.

This is for fav or of your kind information and necessary action.

Thanking you,

Yours faithfully,



Swami Vishweshananda
Secretary


Executive Magistrate
Papum Pare District

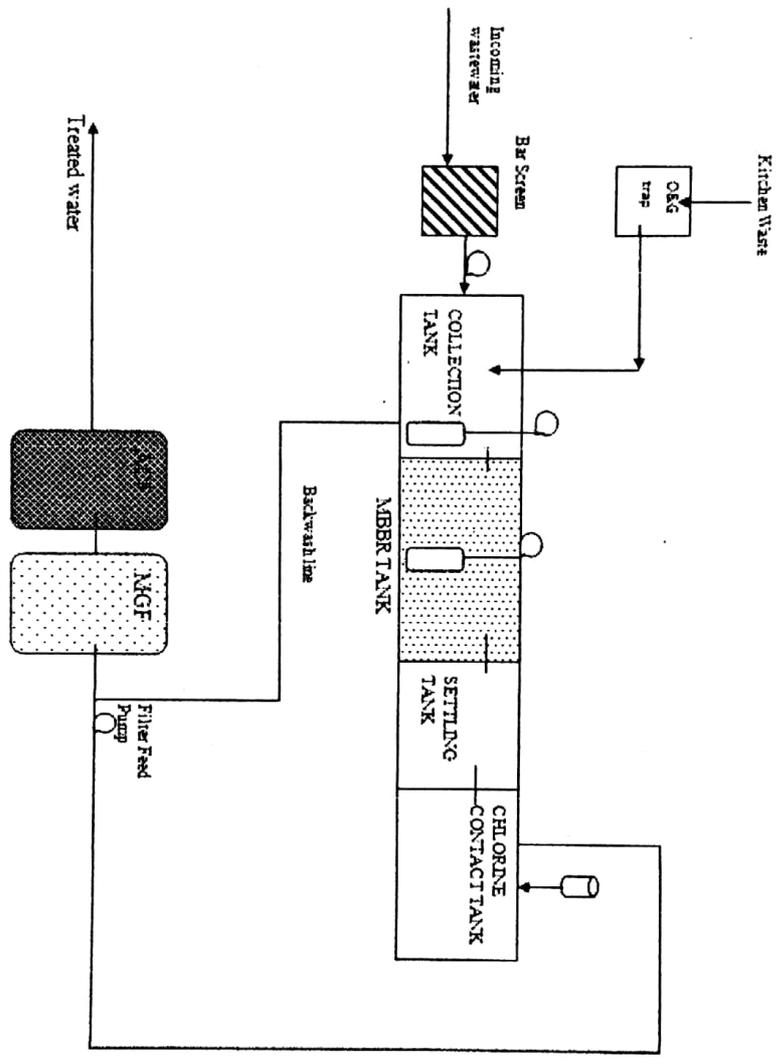
P.O. R.K. Mission, Itanagar – 791113, Arunachal Pradesh
Ph. Hospital: 0360-2300263, Office: 9436631237, 2300761
E-Mail: rkmitanagar@gmail.com, itanagar@rkmm.org

Annexure - 5
2/7/21
232


Member Secretary
APSPCB
Naharlagun

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Annexure - 6



FOR DEVIYANI INTERNATIONAL LIMITED
 Authorised Signatory

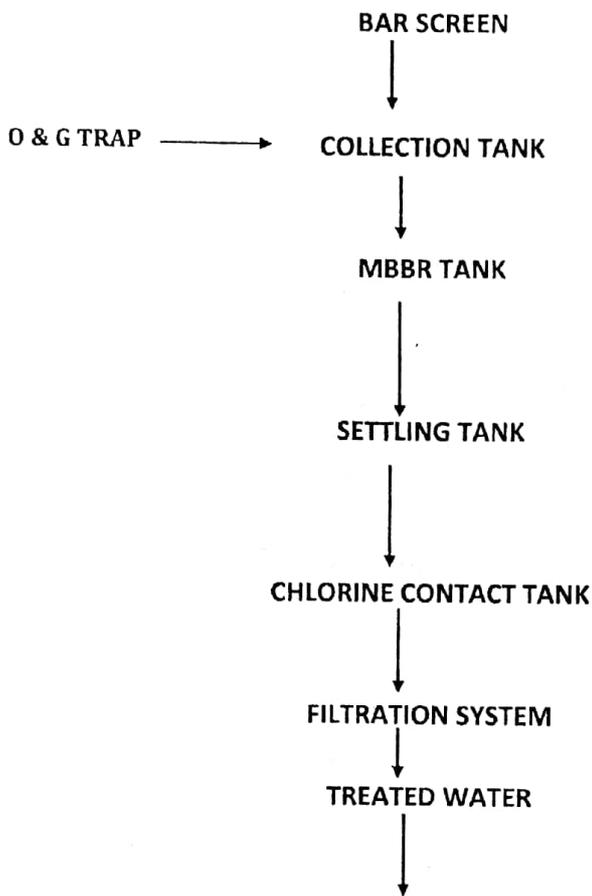
[Signature]
 Executive Magistrate
 Papum Para District
 Yupia (A.P.)

[Signature]
 Member Secretary
 APSPCB
 Naharlagun

59

Annexure - 7

ETP SCHEMATIC FLOW CHART



For DEVYANI INTERNATIONAL LIMITED

[Signature]
Authorised Signatory

[Signature]
Member Secretary
APSPCB
Naharlagun

[Signature]
Executive Magistrate
Papum Pare District
Yupia (A.P)

Annexure - 8

26/7/21

☎: 0360-2247228
2350441
09856102441

HOTEL TOSUM

Opp. Helipad Road, "A"-Sector
Naharlagun-791110, District Papum Pare
Arunachal Pradesh

Re: No.

Date :

To

✓ The Member Secretary,
Arunachal Pradesh State Pollution Control Board,
Paryavaran Bhawan, Yupia Road,
Naharlagun - 791 110.



Dated Naharlagun the 22nd July, 2021.

Subject: - Installation of STP/ETP in Hotel Tosum.

Ref.:- Yr. notice no. APSPCB - 390/2011/ Notice dated 19th April 2021.

Sir/Madam,

In inviting your kind attention to the subject and reference as mentioned above, it is for your kind information that KFC, Naharlagun is located within the building premise of Hotel Tosum at A- Sector, Naharlagun. They have their own setup of installed STP/ETP at basement of the building of Hotel Tosum.

Moreover, the hotel is under complete renovation, the completion of which would take some time, say about 2(two) years. Hence, an official agreement has been drawn on 22nd July 2021 with the Manager, KFC to use their STP/ETP for treating the effluent generated by my hotel.

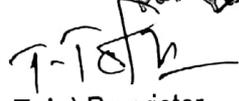
This is for your kind information and necessary action please.

Encl.:- As stated above


Member Secretary
APSPCB
Naharlagun

45
Yours faithfully

Executive Magistrate
Papum Pare District
Yupia (A.P.)


(Taba Tolu) Proprietor
Hotel Tosum, A Sector,
Naharlagun



Annexure - 9



TOYOTA

CAMDIR TOYOTA

CAMDIR'S MOTORS LLP

Ph: +91 8134876384 | www.camdirtoyota.co.in

Lekhi Village, NH415, Naharlagun, Papum Pare District, Arunachal Pradesh-791110

To, 



The Member Secretary

APSPCB, Naharlagun

Arunachal Pradesh

Dated: 04th Aug'21

Sub: Letter regarding Show Cause Notice NO. APSPCB-390/2011/Notice/

Respected Sir,

As our establishment is an authorized Toyota Automobile Service Centre and Toyota always comply with Environmental Laws & very strict regarding Wastewater Management. For the treatment of wastewater, we at Camdir Toyota have installed Effluent Treatment Plant (ETP) before the opening of the dealership i.e. on 20th June'19.

Here, we have attached the photos & invoice of the Effluent Treatment Plant (ETP) for your information.

Kindly, acknowledge the letter.

Thanking You

Regards




Member Secretary
APSPCB
Naharlagun


Executive Magistrate
Papum Pare District
Yupia (A.P)



LLP NO. AAL-7580

GST No: 12AANFC2058B1Z0

PAN No: AANFC2058B

❖ For Service Appointment Call : +91 9862378407



Annexure - 10

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Date: 16-08-2022

The Member Secretary
Arunachal Pradesh State Pollution Control Board
Naharlagun, A.P.

Sub - Installation of ETP water treatment
Plant

Ref: Provisional consent order no. APS/PCS-187/2008/HAS
S/N, 14167-72

I wish to lay down the following for
your kind perusal. Please note reference
to the above. Hotel Arun Sutarini has completed
the installation of ETP plant as per your
provisional consent order.

So, we would request early inspection to
visit and give us the necessary validity of
consent order for 50 years.

Yours faithfully

Name: Tapir Deora

M/S Hotel Arun Sutarini

Mobile no. 7085698911

Member Secretary
APSPCB
Naharlagun

Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

Annexure - II

ICONIC AUTOMOBILES

Mahindra
Rise.

Next to BSM, Lekhi Village, NH-415, Naharlagun, Zilla-10, Arunachal Pradesh
Ph: Showroom - 8447707074 Service - 8257820949, 9612090398
Email: automore@iconicmahindra.com
Website: www.iconicmahindra.com

ICONIC/02/2014-15/APSPCB/01



Date: 25.04.2022

To,
The Member Secretary
Arunachal Pradesh State Pollution Control Board
Department of Environment and Forest
Government of Arunachal Pradesh
Naharlagun
Sub: - Consent letter for renewing of remaining 2 (Two) years.

In reference to your letter no.APSPCB-884/2012/IA/3744-48, We would further like to inform you that we have successfully installed Effluent Treatment Plant in our unit as per instruction received in your previous letter.

So, kindly request you to renew the Pollution Certificate at the earliest.

This is for your favor and necessary action please.

Thanking you and looking forward to your co-operation.


Member Secretary
APSPCB
Naharlagun

For,
Your faithfully

25/04/22
General Manager
Iconic automobiles

SHOWROOM 8447707074

SHOWROOM NH-415, Lekhi Village Next To BSM - 791110	Service Near NH, Petrol Diesel Pump NH - 52, Bheing - 791152	Branch NH - 213, Bham Marson Yibul, Bheing - 792110	Branch Next To Citizens Bank, Nahra Marson - 790104	Branch NH - 415, Poldan Shep Pin - 790001
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SERVICE Lekhi Village, naharlagun
8257820949 | 9612090398

SHOWROOM NH - 415, Lekhi Village Next To BSM - 791110	Service 3 Miles, IOCL Petrol Pump Panghal - 791152	Branch NH - 415, Kanaling Next To Pina State School - 790001
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May 1


09/05/22
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh



ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD

Arundhara - 102



ORDER

IMPOSITION OF ENVIRONMENTAL COMPENSATION CHARGE AGAINST INDUSTRIES UNITS FOR VIOLATION OF ENVIRONMENTAL NORMS

WHEREAS, it is obligatory on the part of industries to install Effluent Treatment Plants (ETPs) to comply with the effluent discharge standards as notified under the Environment (Protection) Act, 1986 and the Rules framed there under and also to meet the consent conditions granted by State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs)

AND WHEREAS, in compliance of Hon'ble National Green Tribunal (NGT), Principal Bench order dated 19.02.2019 passed in O.A. No 593/2017 in the matter of Paryavaran Suraksha Samiti & Anr Versus Union of India and others, whereby State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) were directed to ensure remedial action against non-compliant industries not having ETPs or operating without consent or in violation of consent orders

AND WHEREAS, Arunachal Pradesh State Pollution Control Board (hereinafter to be referred to as the Board) vide office order no. APSPCB-125/2020/ECC/NGT/5089-5126 dated 15.02.2021 has adopted the Environment Compensation (EC) regime approved by the Hon'ble National Green Tribunal (NGT) for assessing and imposing of EC charges from the industrial units polluting and violating environmental norms, as given below :

$$EC = PI \times N \times R \times S \times LF$$

PI - Pollution Index of Industrial unit (80 for Red, 50 for Orange and 30 for Green)

N - Number of days of violation

R - Rupees is taken as 250 for EC

S - Factor for scale of operation (0.5 for micro, 1.0 for small and 1.5 for large)

LF - Location factor is taken as 1.0

AND WHEREAS, a team of officials of the Board during inspection issued notice to hotels/restaurants in the Itanagar Capital Region (ICR) to install Effluent Treatment Plant (ETP)/Sewage Treatment Plant (STP) for control of water pollution vide No APSPCB-390/2011/NOTICE dated 19th to 21st April, 2021.

AND WHEREAS, M/s Hotel Pine Ridge failed to comply with the environmental norms by not installing ETP/STP till date.

Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun - 791110
Contact: www.apspcb.net, arunachalspcb@gmail.com

MEMBER SECRETARY
State Pollution Control Board
Department of Environment & Forest
Muzoon, Itanagar, A.P.

efs

ds

MEMBER SECRETARY
APSPCB
Naharlagun

Executive Magistrate
Papum Pare District
Yupia (A.P.)

Manager

Scanned by CamScanner



Government of Arunachal Pradesh
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
Department of Environment & Forests
Naharlagun

22/5

NOW THEREFORE, in exercise of powers conferred under section 33(A) of Water (Prevention and Control of Pollution) Act, 1974, Environmental Compensation Charge amounting to Rs. 26,250 (Rupees twenty six thousand two hundred fifty only) is hereby imposed against M/s Hotel Pine Ridge for violation period of seven (7) days w.e. 01.07.2021 to 07.07.2021 (after lapse of notice period and with due consideration to the pandemic situation).

The unit shall deposit the EC charge in the form of bank draft drawn in favour of the Member Secretary, Arunachal Pradesh State Pollution Control Board and payable at SBI, Naharlagun within a period of one week from the date of issue without fail. It is further to notify that the unit shall continue to be levied EC as per the EC formula for non-compliance beyond the stipulated date of 07.07.2021, till installation and operation of ETP/STP and submission of compliance report to the Board.

This issues with the approval of Competent Authority.

(Koj Rinya, IFS)
Member Secretary

To,
The Manager,
M/s Hotel Pine Ridge,
Ganga, Itanagar.

Copy to:

1. The US to the Chief Secretary, Govt. of AP for kind information.
2. The PS to PCCF & Principal Secretary (E&F) Govt. of AP for kind information.
3. The PS to PCCF (Envt. & CC) Govt. of AP for kind information.
4. The Member Secretary, CPCB Delhi Govt. of India for kind information.
5. The Deputy Commissioner, ICR for kind information.
6. The Superintendent of Police, ICR for kind information.
7. The Regional Director, Regional Directorate, RDNE, Central Pollution Control Board, TUMSIR, Shillong for kind information.
- ✓ 8. Office copy.

Stamp: MEMBER SECRETARY, STATE POLLUTION CONTROL BOARD, NAHARLAGUN

(Koj Rinya, IFS)
Member Secretary
MEMBER SECRETARY
State Pollution Control Board
Department of Environment & Forests
Naharlagun, A.P.

Signature: [Handwritten Signature]
Executive Magistrate
Papum Pore District
Yupia (A.P.)

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Annexure - 13

Environmental Compensation imposed to the Hotels operating without Sewage Treatment Plant (STP) /Effluent Treatment Plant (ETP)

Sl. No.	Name & Address of the unit	Type of unit	Remarks
1.	M/s Hotel Donyi Polo Ashoka C-Sector Itanagar	Hotel	
2.	M/s Hotel PYBSS D-Sector Itanagar	Hotel	
3.	M/s Hotel Down land Akashdep, Itanagar	Hotel	
4.	M/s Hotel Pine Bridge Ganga, Itanagar	Hotel	
5.	M/s Hotel Greenland Ganga, Itanagar	Hotel	
6.	M/s Hotel Blue Pine Ganga, Itanagar	Hotel	
7.	M/s Ato Ayo Hotel Ganga, Itanagar	Hotel	
8.	M/s Hotel Trenzted (Cygnett Inn) Vivek Vihar, Itanagar	Hotel	
9.	M/s S.C. Continental Vivek Vihar, Itanagar	Hotel	
10.	M/s 3 D Hotel Chandranagar, Itanagar	Hotel	
11.	M/s Tsangpo Hotel VIP road, Itanagar	Hotel	
12.	M/s Hotel Arun Subansiri Zero point, Itanagar	Hotel	
13.	M/s Hotel Todo Mithun Gate, Itanagar	Hotel	
14.	M/s Hotel Benjamin Papunallah, Naharlagun	Hotel	
15.	M/s Hotel Tosum A-Sector Naharlagun	Hotel	
16.	M/s Hotel Barapani Barapani Naharlagun	Hotel	
17.	M/s Hotel Rising Sun Barapani Naharlagun	Hotel	
18.	M/s Hotel River View Inn Barapani Naharlagun	Hotel	
19.	M/s Hotel Rajhans Naharlagun	Hotel	
20.	M/s Hotel Nemko Naharlagun	Hotel	
21.	M/s Hotel Achi Ama Naharlagun	Hotel	
22.	M/s Hotel Arunachal Naharlagun	Hotel	
23.	M/s Hotel Alena Naharlagun	Hotel	
24.	M/s Hotel Toya Naharlagun	Hotel	
25.	M/s Hotel Chandini Naharlagun	Hotel	

Member Secretary
APSPCB
Naharlagun

Executive Magistrate
Papum Para District
Yupia (A.S.)

(K. P. P. P.)
Member Secretary
APSPCB, Naharlagun

Annexure - 14

Environmental Compensation imposed to the Automobile workshops/Garages operating without Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP)

Sl. No.	Name & Address of the unit	Type of unit	Remarks
1.	M/s Neni Hyundai, Chandranagar, Itanagar	Automobile workshop	
2.	M/s J J Garage 6 KM Itanagar	Automobile workshop	
3.	M/s Chukhu Automobile, Bage Tinali, Nirjuli	Automobile workshop	
4.	M/s DY Motors Maruti Arena, Borum village, Naharlagun	Automobile workshop	
5.	M/s Nigla Nissan Automobile Workshop, Nirjuli	Automobile workshop	
6.	M/s Tajam Motors (Hyundai workshop), Modal village, Naharlagun	Automobile workshop	
7.	M/s ITA Ford, Modal village Naharlagun	Automobile workshop	


(Koj Rihya, IFS)
Member Secretary
APSPCB, Naharlagun


Member Secretary
APSPCB
Naharlagun


Executive Magistrate
Papum Pare District
Yupia (A.P)


Member Secretary
APSPCB
Naharlagun

Manager
Regional
Naharlagun

Annexure - 15

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

MONEY RECEIPT

No. 51752

Date. 14/07/21

Received from M/s. Hotel Py BSS

Managar a sum of Rs. 43750 (Rupees forty-three thousand

seven hundred fifty) only by Cash/Cheque/DD/

Pay Order vide No. 496840

Dtd. 14/07/2021 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			43750
2.	Authorization Fees			}
3.	NOC			
4.	Application form			
5.				
6.				
7.				
	Total			


For Member Secretary
APSPCB, Itanagar


Member Secretary
APSPCB
Maharajgun

Annexure - 1.6

ARUNACHAL PRADESH STATE POLLUTION
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

47832

No.....

Date. 15/07/21

Received from M/s. Hotel Downland
Granga Market, Itanagar a sum of
Rs. 43,750 (Rupees fourty three
thousand seven hundred fifty) only by Cash/Cheque/DD/
Pay Order vide No. 084827
Dtd. 11/07/2021 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.	<u>EC Fee</u>			<u>43,750</u>
6.				
7.				
	Total			<u>43,750/-</u>


For Member Secretary
APSPCB, Itanagar


Member Secretary
APSPCB
Naharlagun

Annexure - 17

ARUNACHAL PRADESH STATE POLLUTION
CONTROL BOARD: ITANAGAR

MONEY RECEIPT

No. 21571

Date. 04/04/2022

Received from M/s. Hotel Pine Ridge
Ganga Market, Itanagar, P/Pare a sum of
Rs. 26250/- (Rupees Two thousand six hundred
and fifty) only by Cash/Cheque/DD/
Pay Order vide No. 501414
Dtd. 04/04/2022 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NCX			
4.	Application form			
5.	EC Fee			26250
6.				
7.				
	Total			26250/-

For Member Secretary
APSPCB, Itanagar

Member Secretary
APSPCB
Itanagar

Annexure - 18

ARUNACHAL PRADESH STATE POLLUTION
CONTROL BOARD: ITANAGAR

21559

MONEY RECEIPT

No.....

Date. 29/10/21.

Received from M/s. Hotel Blue Pine,
Granga, Itanagar a sum of
Rs. 43,750 (Rupees fourty three thousand
seven hundred fifty) only by Cash/Cheque/D.D.
Pay Order vide No. 020610
Dtd. 28/10/2021 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NCC			
4.	Application form			
5.	Env. Compensation			43,750
6.				1
7.				
	Total			43,750/-

Shifted from
Book No. 390
Sl. no. 21744


For Member Secretary
APSPCB, Itanagar


Member Secretary
APSPCB
Itanagar

Annexure-19

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

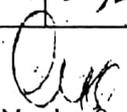
MONEY RECEIPT

51756

Date: 15/07/21

Received from M/s. Arunsubansini Hotel
Itanagar a sum of
Rs. 26250 (Rupees Twenty six thousand
two hundred fifty) only by Cash/Cheque/DDT
Pay Order vide No. 020515
Dtd. 13/07/21 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.	<u>EC fees</u>	<u>Jan</u>	<u>7 days</u>	<u>26,250</u>
6.				<u>1</u>
7.				
	Total			<u>26,250</u>


For Member Secretary
APSPCB, Itanagar

4,

06/05/21
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh


Member Secretary
APSPCB
Maharlagun

Annexure - 20

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

MONEY RECEIPT

17833

No.....

Date: 15/07/21

Received from M/s. Hotel Tado, B-seller Itanagar a sum of Rs 43,750 (Rupees forty three thousand seven hundred fifty) only by Cash/Cheque/DD Pay Order vide No. "002262" Dtd. 15/07/2021 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.	EC Fee			43,750
6.				1
7.				
	Total			43,750

For Member Secretary APSPCB, Itanagar

Executive Magistrate Capital: Naharlagun Arunachal Pradesh

Member Secretary APSPCB Naharlagun

Andezuree - 211

ARUNACHAL PRADESH STATE POLLUTION
CONTROL BOARD: ITANAGAR

No. 21754

MONEY RECEIPT

Date. 20/01/2021

Received from M/s. Hotel Tubang, A-sector,
Naharlagun, P. Para a sum of
Rs. 26,290/- (Rupees.....)

.....) only by Cash/Cheque/DD/
Pay Order vide No. 533526

Dtd. 19/01/2021 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To.	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.				
6.				
7.				
	Total			26290/-

For Member Secretary
APSPCB, Itanagar

2) Dade
06/05/21
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

Yif
Member Secretary
APSPCB
Naharlagun

Annexure - 22

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD: ITANAGAR

MONEY RECEIPT

No. 21558

Date 23/10/2021

Received from M/s. Holy River View
Maharajun Nig. P. Pore a sum of
Rs. 26250/- (Rupees Twenty Six thousand
and two hundred fifty) only by Cash/Cheque/DD/
Pay Order vide No. 673484
Dtd. 23/10/2021 for the purpose(s) mentioned below :

Sl. No	Descriptions	Period		Amount
		From	To	
1	Consent fees (Red Green Orange)			
2	Authentication Fees			
3	N/A			
4	Application form			
5	<u>Compensation Fee</u>			<u>26250</u>
6				
7				
	Total			<u>26250/-</u>

Empirical
2021/10/23

[Signature]
For Member Secretary
APSPCB, Itanagar

[Signature]
08/05/21
Executive Magistrate
Capital: Maharajun
Arunachal Pradesh

[Signature]
Member Secretary
APSPCB
Maharajun

Annexure - 25

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD: ITANAGAR

[MONEY RECEIPT]

47731

No.

Date 15/07/21

Received from M/s. Rising Sun Hotel,
Barakani, Naharlagun a sum of
Rs. 47,750. (Rupees forty seven thousand
seven hundred fifty...) only by Cash/Cheque/~~DD~~
Pay Order vide No. 000860

Dtd. 13/07/21 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NCX			
4.	Application form			
5.	<u>EC Fee</u>			<u>47,750</u>
6.				<u>1</u>
7.				
	Total			<u>47,750</u>

Quill
For Member Secretary
APSPCB, Itanagar

CS
Sharma
06/05/21
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

YK
Member Secretary
APSPCB
Naharlagun

Annexure - 24

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

MONEY RECEIPT

21572

No.....

Date. 12/04/22

Received from M/s. Hotel Newke D Sebr, Naharlagun, Papum Pare a sum of Rs. 43750/- (Rupees Forty three thousand Seven hundred fifty) only by Cash/Cheque/DD/ Pay Order vide No. 018189 Dtd. 11/04/22 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.	EC Charge			43750
6.				/
7.				
	Total			43750/-

For Member Secretary APSPCB, Itanagar

4/ Jodeh 06/05/22 Executive Magistrate Capital: Naharlagun Arunachal Pradesh

Member Secretary APSPCB Naharlagun

Annexure - 25

ARUNACHAL PRADESH STATE POLLUTION
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

No. 21575

Date. 20/04/2022

Received from M/s. Hotel 3D, Chandranagar, Itanagar, P/Parre. a sum of
Rs. 26250/- (Rupees Twenty Six thousand two hundred fifty -) only by Cash/Cheque/DI/
Pay Order vide No. 137727
Dtd. 18/04/22 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.	EC Charge-			26250
6.				
7.				
	Total			26250/-

For Member Secretary
APSPCB, Itanagar

4/3
06/05/22
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

Member Secretary
APSPCB
Naharlagun

[Annexure - 26]

ARUNACHAL PRADESH STATE POLLUTION
CONTROL BOARD: ITANAGAR

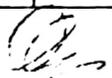
No. 21573

[MONEY RECEIPT]

Date: 13/01/2022

Received from M/s. Hotel Joy a sum of
Rs. 26250/- (Rupees Twenty Six Thou-
sand two hundred fifty) only by Cash/Cheque/DD/
Pay Order vide No. 127705
Dtd. 13/01/2022 for the purpose(s) mentioned below:

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NCX			
4.	Application form			
5.	EC Charge			26250
6.				/
7.				
	Total			26250/-


 For Member Secretary
 APSPCB, Itanagar


 06/05/22
 Executive Magistrate
 Capital: Naharlagun
 Arunachal Pradesh


 Member Secretary
 APSPCB
 Naharlagun

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

MONEY RECEIPT

No. 21578

Date 21/04/22

Annexure - 27

Received from M/s. Hotel Teangro,
Itanagar, P/Pare a sum of
 Rs. 43750/- (Rupees Forty three thou-
sand Seven hundred fifty) only by Cash/Cheque/DD/
 Pay Order vide No. 6666/1
 Dtd. 20/04/2022 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.	EC Charge			43750
6.				/
7.				
	Total			43750/-


 For Member Secretary
 APSPCB, Itanagar

41,

 06/05/22
 Executive Magistrate
 Capital: Naharlagun
 Arunachal Pradesh


 Member Secretary
 APSPCB
 Naharlagun

Annexure - 2B

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

21576

MONEY RECEIPT

No.....

Date 21/07/2022

Received from M/s. Hotel Greenland, Ganga Market, Itanagar, P/Pale as a sum of Rs. 26250/- (Rupees Twenty Six thousand two hundred fifty) only by Cash/Cheque/DD/ Pay Order vide No. 501936 Dtd. 21/07/2022 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NCC			
4.	Application form			
5.	EC Charge			26250
6.				1
7.				
	Total			26,250/-

C1,
20/7/22
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

Member Secretary
APSPCB
Naharlagun

For Member Secretary
APSPCB, Itanagar

Annexure - 29

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

21577

MONEY RECEIPT

No.....

Date: 21/04/2022

Received from M/s. Hotel Ato - Ayo, Ganga Market, Itanagar, P/Park a sum of Rs. 26250/- (Rupees Twenty Six thousand two hundred fifty) only by Cash/Cheque/DD/ Pay Order vide No. 501435 Dtd. 20/04/2022 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.	EC Charge -			26250
6.				
7.				
	Total			26250/-

For Member Secretary
APSPCB, Itanagar

4
Sode
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

Member Secretary
APSPCB
Naharlagun

Annexure - 30

ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD : ITANAGAR

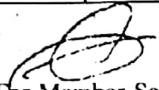
MONEY RECEIPT

No. 21579

Date: 28/04/22

Received from M/s. Hotel Achi Anya
Naharlagun, Papum Pare a sum of
Rs. 26250/- (Rupees Twenty Six
thousand two hundred fifty) only by Cash/Cheque/DD/
Pay Order vide No. 35135511
Dtd. 22/04/22 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.	EC Charges			26250
6.				1
7.				
	Total			26250/-


For Member Secretary
APSPCB, Itanagar

4/
06/05/22
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh


Member Secretary
APSPCB
Naharlagun

Annexure - 31

ARUNACHAL PRADESH STATE POLLUTION
CONTROL BOARD : ITANAGAR

MONEY RECEIPT

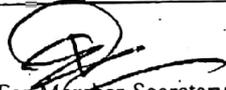
No. 1436

Date. 20/08/2021

Received from M/s. Nemi Himalai Automobile Service Centre Chandrapur, Itanagar a sum of
Rs. 43750/- (Rupees Forty three thousand Seven hundred fifty only by Cash/Cheque/DD/
Pay Order vide No. 1906085
Dtd. 11/08/2021 for the purpose(s) mentioned below :

Sl. No.	Descriptions	Period		Amount
		From	To	
1.	Consent fees (Red/Green/Orange)			
2.	Authorization Fees			
3.	NOC			
4.	Application form			
5.	CC			43750
6.				
7.				
	Total			43750/-

Environmental
Compensation


For Member Secretary
APSPCB, Itanagar


06/05/22
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh


Member Secretary
APSPCB
Naharlagun

Annexure - 32

ARUNACHAL PRADESH STATE
BOARD
APSPCB

GOVERNMENT OF ARUNACHAL PRADESH
ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
PARYAVARAN BHAWAN, PAPU HILL, YUPIA ROAD,
NAHARLAGUN



No. APSPCB-353/2021/HNGT-EB/ 5022

Dated 25/03/2022

To,

Sri. Khogen Bui, Advocate
Guwahati High Court
Itanagar Permanent Bench, Naharlagun
e-mail ID: khogenbui@gmail.com



Sub: Authorization letter for engagement as Legal Counsel on behalf of Arunachal Pradesh State Pollution Control Board -reg.

Sir,

The Arunachal Pradesh State Pollution Control Board (APSPCB), Naharlagun is pleased to authorize your good self for representing on behalf of the Board and to file a litigation in Guwahati High Court, Itanagar Permanent Bench. The Hotels/Automobile Servicing Centres/Health care facilities located in Itanagar Capital Region (ICR) were issued several directions to install Effluent Treatment Plant (ETP)/Sewage Treatment Plant (STP). However, barring a few, all of them have failed miserably, despite reminders.

Therefore, you are requested to file a case against defaulting units located in Itanagar Capital Region (ICR) as per the documents provided to your good self. For any query, may kindly contact Sri. Jumli Kato, Scientist-B, APSPCB (Mobile: 8787439097).

Further, it is to inform that, you will be eligible for professional fee as per the prevailing professional fees of the State of Arunachal Pradesh.

Yours sincerely,

(Koj Rinya, IFS)
Member Secretary

Member Secretary
APSPCB
Naharlagun

Executive Magistrate
Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun (A.P.)

Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun - 791110
E-mail: arunachalspcb@gmail.com, Website: www.apspcb.org.in
Ph. No. 0360 - 2005120, 2005121